

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 43 OF 2019 IN
APPEAL NO. 47 OF 2019 &
IAs NO. 1314 OF 2019, 1313 OF 2019**

Dated: 16th September, 2019

In the matter of:

TENGEDCO

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.11.2019.**

Court Master/PS

js